

(B)

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.12.2011

OA No. 97/2010

None present for the applicant.

Mr. Gaurav Jain, counsel for respondent nos. 1 to 3.

None present for other respondents.

From the perusal of the order-sheets, it is evident that none was present on behalf of the applicant on 26.11.2011, and today also, even in the second round, nobody appeared on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application, and, thus, the same stands dismissed in default for non-prosecution on behalf of the applicant.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

Copy given vide No. 1986 to 1988

Dated 15-12-11

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